

**HIGH COURT OF MEGHALAYA**  
**SHILLONG**


NOTICE

No. HCM.III/255/2016-Judl./45

Dated Shillong the 8<sup>th</sup> January 2021

Pursuant to Notification No.HCM.III/255/2016-Judl/484-A dated 10.12.2020, it is hereby notified to all concerned that Hon'ble Mr. Justice W. Diengdoh will hold Vacation Court on Monday, 11<sup>th</sup> January, 2021 in Court No.4 at 11:00 A.M.

By order,

  
JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl./45-A Dated Shillong the 8<sup>th</sup> January, 2021

Copy for information to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
4. The P.S. to Hon'ble Mr. Justice W. Diengdoh; High Court of Meghalaya, Shillong
5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
7. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong.
8. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong
9. The President/ Secretary, Meghalaya High Court Bar Association.
10. All Court Masters concern
11.  The Systems Analyst, High Court of Meghalaya, Shillong for uploading this order in the official website.
12. Notice Board.
13. Office File.

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8/1/21

  
JOINT REGISTRAR (LISTING)